

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SMT S. J. GHARAT  
COURT 33 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 14-09-2016**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b>HEARING</b>				
1	MISC APPLN MPID	100308/2015	The State of Maharashtra Vs Mr. Narayanam Nageshwar Rao	Yadav P.R.
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
2	MISC APPLN MPID	100506/2015	National Spot Exchange Vs The State of Maharashtra GB CB CID EOW Unit V, Mumbai	
3	MISC APPLN MPID	100160/2016	THE STATE OF GB,CB,CID,EOW, UNIT-V Vs MOHAN INDIA PRIVATE LIMITED	
4	MISC APPLN MPID	100194/2016	STATE OF EOW UNIT 5 Vs NATIONAL SPOT EXCHANGE LTD.	
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
5	MISC APPLN MPID	100225/2016	THE STATE OF EOW UNIT-V Vs NATIONAL SPOT EXCHANGE LTD.	Priyanka Dubey.
6	MISC APPLN MPID	100268/2016	GB,CB,CID,EOW,UNIT-V Vs NCS INDUSTRIES PVT.LTD	P.R.Yadav
7	MISC APPLN MPID	100270/2016	EOW,UNIT-V Vs SURENDRA GUPTA	P.P.
8	MISC APPLN MPID	100272/2016	EOW, UNIT-V Vs KAILASH BALURAM AGARWAL	P.P
9	MISC APPLN MPID	100318/2016	Nimish Keshavlal Patel Vs EOW Police Station	Adv. Girish Kulkarni
10	MISC APPLN MPID	100340/2016	SURENDER GUPTA Vs EOW, UNIT-V,CB,CID	Arvind Thapliyal
11	MISC APPLN MPID	100341/2016	SURENDER GUPTA Vs EOW, UNIT-V,CB,CID	Arvind Thapliyal
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
12	MISC APPLN MPID	100342/2016	RAJESH BUDDALAL MEHTA Vs MRA MARG POLICE STATION.	Rahul S. Arote / Neeraj Vasu
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
<b><u>DISMISSAL ORDER</u></b>				
13	MISC APPLN MPID	100417/2015	The State of Maharashtra EWO and 3 others. Vs Ms. Vedehi Synthetics Ltd.	Bhavesh Thakur
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
<b><u>REPLY/SAY</u></b>				
14	MISC APPLN MPID	100117/2014	The State EOW Unit -V Vs Ms National Spot Exchange Ltd.	Sureshkumar Panicker, Bhavika A. Pitale and Samina Shaikh
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				
15	MISC APPLN MPID	100134/2015	The State of Maharashtra Vs Narayan Nageshwar Rao	
16	MISC APPLN MPID	100273/2016	EOW Vs RANJEEV AGARWAL	P.P.
17	BAIL APPLN MPID	100041/2016	EOW, UNIT-V,CB CID Vs RAJESH BUDDALAL MEHTA	Rahul S. Arote / Neeraj Vasu.
<b>( Main Matter MAHA P I D 1999/0100001/2014)</b>				